

PROFORMA FOR APPLICATION FOR WITHDRAWAL FROM PROVIDENT FUND

Application for withdrawal from\_GPF

1. Name of the subscriber :
2. Account Number :
3. Designation :
4. Pay :
5. Date of Joining service &:  
the date of superannuation
6. Balance at credit of the  
subscriber on the date of  
superannuation.
  - i) Closing balance as per  
statement for the year:
  - ii) Credit from  
account of of monthly subscriptions.
  - iii) Refunds made to the fund after the closing balance,  
vide(i) above:
  - iv) Withdrawal during the period
  - v) Net balance at credit on the -  
date of applications
7. Amount of withdrawal required:
8.
  - a) Purpose for which the withdrawal  
is required:
  - b) Rule under which the request  
is covered:
9. Whether any withdrawal was  
taken for the same purpose  
amount and the year :
10. Name of the Account officer : A.G.(A&E)H.P. Shimla 3.  
maintaining the Provident Fund Account.

I certify that the particulars given above are correct and complete to the best of my knowledge and belief and nothing has been concealed by me.

I further certify and declare that the amount of the withdrawal will be spent for the purpose for which it has been applied for within two months (period to be specified by the applicant) from the actual receipt of the amount and I will furnish a declaration in the prescribed form to the sanctioning authority about the actual use of the withdrawal within the specified period failing which I will be able to redeposit the amount in the fund account and in case my failure to do so it may be deducted and deposited from the salary.

I also declare that in case the entire amount is not spent by me for the purpose for which it is applied for, the balance amount will be re-deposited in the fund account.

I fully understand that in case any of the particulars mentioned by me in the application are found false or I am found to have committed breach of any of the aforesaid conditions I shall render myself liable for disciplinary action.

Signature of applicant

Name

Designation

Section/Branch.

Date

ANNEXURE 'A'

STATEMENT OF PARTICULARS OF INCOME FROM  
OTHER SOURCES, IF ANY.

1. Whether the applicant has any other source (s) of income e.f. Agricultural land, rent from house/shop etc? If so, what is/are those source(s) and what is the monthly/annual income from such source(s)?
  
2. Whether the spouse of the applicant is in service? If so, what is his/her monthly/annual income? Whether he or she has applied for advance/ withdrawal on the same ground and If so, what amount has been sanctioned?
  
3. In case of marriage of a dependent of the applicant, whether the dependent to be married has his/her own source of income, including employment. If so, what is his/her monthly/annual income?
  
4. Where an applicant is made on the ground of marriage of brother/sister of the applicant himself, state the monthly/annual income of the applicant's father alongwith the source.

Name & signature of the  
applicant alongwith designation.

STATEMENT OF G.P.F. ACCOUNT

1. Name & Designation :
2. Gross emolument of employee :
3. Net emoluments of employee : -
  
4. The previous advance (s) if any which is still not fully paid up with grounds on which the advance (s) were granted and the balance amount to be recovered.
  
5. The monthly instalments due: and payable in respect of the . previous advance, if any.
  
6. Rate of regular contribution: towards the G.P.F.
  
7. The amount of advance/withdrawal: now applied for together with the ground therefor.
  
8. The schedule of the repayment: of the advance and the monthly rate of repayment.
  
9. The net balance on the day of: . the application in the G.P.F. Account of the employee.
  
10. Whether any advance/withdrawal: has been taken earlier on the same ground? If so, when and amount hereof.

Signature of the Drawing  
& Disbursing Officer.